

**HYDERABAD EXPORT DUTIES (VALIDATION) REPEAL ACT,
2001**

26 of 2001

[August 29, 2001]

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1. Short title.
2. Repeal of Act 20 of 1955.

**HYDERABAD EXPORT DUTIES (VALIDATION) REPEAL ACT,
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An Act to repeal the Hyderabad Export Duties(Validation) Act. 1955 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:

1. Short title. :-

This Act may be called the Hyderabad Export Duties (Validation) Repeal Act, 2001.¹

1. Received the assent of the President on August 29,2001 and published in the Gazette of India, Extra., Part II, Section 1, dated 29th August, 2001, p. 1, No. 33

2. Repeal of Act 20 of 1955. :-

The Hyderabad Export Duties (Validation) Act, 1955 is hereby repealed.